Sr. No. 768 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Crl) No. 589/2019

Anayat-ul-Zargar

.... Petitioner(s)

Through:- Mr. Babar Qadiri, Adv. (Through video conferencing)

V/s

State of J&K & ors.

.....Respondent(s)

Through:- Mr. B. A. Dar, Sr. AAG (Through video conferencing)

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Vide order dated 06.03.2020, right to file counter already stands closed.

Mr. B. A. Dar, learned Sr. AAG, undertakes to produce the detention

record on the next date of hearing.

List on 30.06.2020.

(Sindhu Sharma) Judge

SRINAGAR 16.06.2020 Ram Murti